

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

117. I.A. 133/2024

I.A. 5750/2023

Company Appeal 60/2023

I.A. 1282/2022

In

C.P.(IB)-2776(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SHRI. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **01.02.2024**

NAME OF THE PARTIES: TCPL Packaging Ltd.

V/s.

Prothom Industries India Pvt Ltd.

SECTION 9 OF IBC, 2016

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**ORDER**

**Hearing through: VC and Physical (Hybrid Mode)**

Due to paucity of time, the matter could not be heard. List on **20.03.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
*--Rajeev--*

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)